

**Completion of Recovery Certificate No. RC 3772 of 2021 against Rainbow Housing Development & Finance Co. Ltd (PAN: AABCR4038D) in the matter of Non -obtaining of SCORES Authentication.**

Recovery Certificate No. **RC 3772 of 2021** dated **June 06, 2021** was drawn against **Rainbow Housing Development & Finance Co. Ltd (PAN: AABCR4038D)** for a sum of **Rs. 2,38,348/- (Rupees Two Lakh Thirty-Eight Thousand Three Hundred Forty-Eight Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/GR/AE/2019-20/5437 dated 13/11/2019 in the matter of Non -obtaining of SCORES Authentication.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

**30.01.2026**  
**Ahmedabad**



*Pooja Dhingraa*  
**RECOVERY OFFICER**

पूजा ढिंगरा / Pooja Dhingraa  
वस्त्री अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
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